

Chief Justice's Court

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 2409 of 2023

Petitioner :- Prabhat Tripathi And Another

Respondent :- Union Of India And 6 Others

Counsel for Petitioner :- Hitesh Kumar Mishra

Counsel for Respondent :- A.S.G.I.

Hon'ble Pritinker Diwaker,Chief Justice

Hon'ble Ashutosh Srivastava,J.

1. Counsel for the petitioners, after arguing for some time, prays for withdrawal of this writ petition with liberty to file application before the Magistrate under Section 156(3) Cr.P.C.

2. Ordered accordingly.

Order Date :- 16.10.2023

Brijesh Maurya

(Ashutosh Srivastava,J.) (Pritinker Diwaker,CJ.)